

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12240-JK (LD) of 2024

DATED:- 08 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition and other connected matters, if any pending before the Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08.07.2024

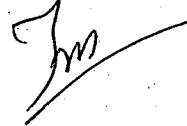
No:- LAW-OIC/7/2024

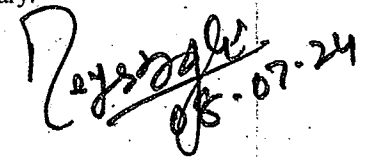
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz.Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.12240 -JK(LD) of 2024 dated 08.07.2024

S.No.	Title of the case	OIC
1	TA/4443/2021 titled Nizam ud Din Tantry Vs Socila Welfare	Mr Malik Bashir JKAS District Socila Wlefare Officer ganderbal
2	OA No. 362/2023 titled Mymoona Safadar vs UT of J&K and Ors	Mr. Azhar Amin JKAS District Social Welfare Officer Pulwama
3	SWP No. 386/2014 TA 592/2021 titled Aafiya Showket & Anr Vs State of J&K	Hidayatullah Mirt JKAS District Social Welfare Officer Kupwara
4	OA No. /2022 titled Sara Bano Vs UT of J&K through Commissioner Secretary to Government SWD	Mr Mohd Imran Naik JKAS Under Secretary Social Welfare Department
5	WPC No. 2938/2022 titled Afshana and Ors Vs UT of J&K and Ors	Mr Mohd Imran Naik JKAS Under Secretary to the Government Social Welfare Department
6	WPC No. 1914/2016 titled Tahir Parvez Vs J&K WDC and Ors	Ms. Ulfat Jabeen Managing Director J&K WDC
7	WPC NO. 1922/2022 CM No. 4796/2022 titled Nighat Majid jan Vs J&K WDC and Ors	
8	WPC No. 1321/2022 titled Rifat Ara Vs J&K WDC and Ors	
9	OA No. 496/2023 titled Mohammad Fahaim Naqushbandi Vs Commissioner Secretary to Government of J&K	Mr Sajad Ahmad Bhat JKAS District Social Welfare Officer Baramulla
10	WPC No. 292/2023 titled Akshay Kumar Vs Director Dr. Ambedkar Foundation and Ors	Ms Shivani Gotra JKAS Assistant Director Adm Social Welfare Department Jammu

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11	WPC No. 737/2024 titled Mohd Anwar Chowdhary Vs Union of India	Sh Manoj Kumar JKAS Under Secretary to Government Social Welfare Department
12	WPC No. --/2023 titled Akshay Kumar and Anr Vs Director Dr Amedkar Foundation and Ors	Sh Sanjay Pandita Under Secretary to Government SWD
13	WPC No. ---/2024 titled Sulaman Asaf Manhas Vs UT of J&K and Ors	
14	WPC No. 3066/2022 titled All J&K Anaganwadi Workers and Helpers Association Vs UT of J&K and Ors	Sh Mohammad Imran Naik JKAS Under Secretary to Government SWD

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